

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA**

**STARRED QUESTION NO. 249**

**TO BE ANSWERED ON AUGUST 08, 2024**

**VERTICALS OF PMAY-U**

**NO. 249. DR. VINOD KUMAR BIND:  
SHRI PRATAP CHANDRA SARANGI:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the number of houses sanctioned to the beneficiaries in Rajasthan, Madhya Pradesh, Uttar Pradesh and Odisha under Pradhan Mantri Awas Yojana-Urban (PMAY-U);**
- (b) the number of the beneficiaries under each of the four verticals of the said scheme i.e., Beneficiary Led Construction/Enhancement (BLC), Affordable Housing in Partnership (AHP), in-situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS) in Rajasthan, Madhya Pradesh, Uttar Pradesh and Odisha;**
- (c) the number of beneficiaries under PMAY-U in Bhadohi, Jhansi, Balasore and Dewas Parliamentary Constituencies; and**
- (d) the total number of houses completed/yet to be completed out of the total sanctioned houses under PMAY-U in Rajasthan, Madhya Pradesh, Uttar Pradesh and Odisha?**

**ANSWER**

**THE MINISTER OF HOUSING AND URBAN AFFAIRS**

**(SHRI MANOHAR LAL)**

**(a) to (d): A statement is laid on the Table of the House.**

**STATEMENT REFERRED IN REPLY TO LOK SABHA STARRED QUESTION  
NO. 249\* FOR 08.08.2024 REGARDING 'VERTICALS OF PMAY-U'**

**(a) to (d) 'Land' and 'Colonisation' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since June 25, 2015 to provide all-weather pucca houses to all eligible urban beneficiaries across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). The details of houses sanctioned, grounded and completed/delivered to the beneficiaries in each of the four verticals of the said scheme in Rajasthan, Madhya Pradesh, Uttar Pradesh and Odisha are at Annexure.**

**A total of 29,001; 48,904; 6,610 and 39,190 houses have been sanctioned to the beneficiaries under PMAY-U in Bhadohi, Jhansi, Balasore and Dewas Parliamentary Constituencies respectively.**

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Details of houses sanctioned, grounded and completed/delivered to the beneficiaries in each of the four verticals of the said scheme in Rajasthan, Madhya Pradesh, Uttar Pradesh and Odisha

States	Houses (Nos)	Credit Linked Subsidy Scheme (CLSS)	In-Situ Slum Redevelopment (ISSR)	Affordable Housing in Partnership (AHP)	Beneficiary Led Construction (BLC)	Achievement Under PMAY-U
Rajasthan	Sanctioned	1,48,362	14,492	33,580	1,23,429	3,19,863
	Grounded for Construction	1,48,362	14,492	29,008	74,981	2,66,843
	Completed/Delivered	1,48,362	12,921	11,062	20,886	1,93,231
Madhya Pradesh	Sanctioned	1,73,381	7,562	51,152	7,29,052	9,61,147
	Grounded for Construction	1,73,381	7,562	51,152	7,17,373	9,49,468
	Completed/Delivered	1,73,381	6,940	32,671	5,91,654	8,04,646
Uttar Pradesh	Sanctioned	1,55,456	5,490	65,930	15,49,947	17,76,823
	Grounded for Construction	1,55,456	5,490	62,729	15,09,615	17,33,290
	Completed/Delivered	1,55,456	5,439	42,877	13,63,259	15,67,031
Odisha	Sanctioned	12,756	8,897	9,320	1,72,407	2,03,380
	Grounded for Construction	12,756	8,497	6,412	1,53,464	1,81,129
	Completed/Delivered	12,756	6,936	1,712	1,27,154	1,48,558